

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 319/MP/2019

Subject : Petition under Section 79(1)(f) of the Electricity Act, 2003 for adjudication of disputes and direction for payment.

Petitioner : DVC

Respondents : BYPL

Date of Hearing : **20.10.2022**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri M.G. Ramachandran, Senior Advocate, DVC
Ms. Anushree Bardhan, Advocate, DVC
Ms. Surbhi Kapoor, Advocate, DVC
Shri Buddy A. Ranganadhan, Advocate, BYPL
Shri Rahul Kinra, Advocate, BYPL
Shri Girdhar Gopal Khattar, Advocate, BYPL

Record of Proceedings

Due to paucity of time, the matter could not be taken up for hearing. Accordingly, the hearing of the petition was adjourned.

2. The Commission, however directed the Petitioner and the Respondent to file their short submissions in the matter, on or before **14.11.2022**, after serving copy to the other.
3. The petition shall be listed for hearing on **27.12.2022**.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

